

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

**CAUSE LIST**  
**Central Zonal Bench**  
**Suchna Bhawan, III<sup>rd</sup> Floor, Arera Hills**

Date: 20<sup>th</sup> March, 2015

TIME: 10.30 hrs. to 13.15 hrs.

14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 333/2014	Choudhary yashwant Singh Vs. State of M.P. & 3 Ors.	Dr. M.S. Kachhawa Adv.	
2.	Original Application No. 150/2014 (M.A.No.94,96/15)	Babu Lal Jajoo Vs. State of Rajasthan & 3Ors.	Mr. Lokendra Singh Kachhawa Adv. Mr. Sharad Porohiat Adv. Mr. Avtar Singh Solanki Adv. Mr. Dharamvir Sharma Adv.	
3.	Original Application No. 96/2014	M/S Vimal Grit Udyog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv. Mr. Sachin K. Verma, Adv Dr. M.S. Kachhawa Adv.	
4.	Original Application No. 97/2014	M/S Roa Jogehdra Gritudyog Vs. Rajasthan State Pollution Control Board.	Mr. Shantanoo Saxena Adv. Mr. Sachin K. Verma, Adv. Dr. M.S. Kachhawa Adv.	
5.	Original Application No. 98/2014	M/S Rao Yogendra Grit Udhog Vs. State of Rajasthan & Ors.	Mr. S.K. Shukla Adv. Mr. Sachin K. Verma, Adv Dr. M.S. Kachhawa Adv.	
6.	Original Application No. 99/2014	Raj Srinarain meena & Ors. Vs. State of Rajasthan & Ors.	Mr. Madu Meena Adv.	
7.	Original Application No. 100/2014	Smt.Santosh Sharma Vs. State of Rajasthan & Ors.	Mr. Ashwani Chobisa Adv. Mr. Sachin K. Verma, Adv	
8.	Original Application No. 101/2014	Santosh Kumar Jangid Vs. State of Rajasthan & 2 Ors.	Dr. M.S. Kachhwaha Adv.	

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